

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/318(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06TH MAY 2024

IN THE MATTER OF	TATA CAPITAL FINANCIAL SERVICES LIMITED VS ARCHANA MALLICK
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Avishek Guha, Adv.] For the Financial Creditor
Ms. Arunika Dutta, Adv.]
Mr. Kaustov De Sarkar, Adv.]

Ms. Sutapa Mitra, Adv.] For the Archana Mallick

Mr. Siddhanth Makkar, Adv.] For the RP

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Due to paucity of time, this matter could not be taken up for hearing today.
3. List the matter for further consideration on **08.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.